

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4362  
ANSWERED ON:18.12.2014  
MONITORING OF PERFORMANCE OF REGULATORS IN POWER SECTOR  
Sreeramulu Shri B.

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has formulated any Committee at the Central and State levels to monitor performance of regulators in power sector from time to time;
- (b) if so, the details thereof; and
- (c) the performance of the said regulators during the last three years and the current year in each State/UT of the country?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

- (a) & (b) : No Madam, however, a proposal for amendment in the Electricity Act, 2003 including, inter-alia, provisions pertaining to performance oversight over the Appropriate Commissions has been approved by the Union Cabinet on 10.12.2014.
- (c) : As per the existing provisions of the Act, the Annual Report, Regulations and the Statement of Accounts duly audited by the Comptroller & Auditor General of India of Central Electricity Regulatory Authority of India are tabled in the Parliament. Further, the above Reports/Regulations of State Commissions are to be tabled in the respective State Legislatures. The performances of Regulatory Commissions are also subject matter of debates, questions of Parliament and its Committees.